

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 67 OF 2017 &
IA NOS. 198 & 200 OF 2017**

Dated: 16th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Maharashtra State Electricity Transmission Co. ...Appellant(s)
Ltd.**

Vs.

**Maharashtra Electricity Regulatory Commission ...Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora for R-1

Ms. Abiha Zaidi for R-3

ORDER

None for the appellant.

List the matter on **29.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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